

THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD

Original Application No. 145 of 1992

Akhilesh Kumar Applicant

vs.

Union of India and others Respondents.

Hon'ble Mr Mahajdin, Member-J
Hon'ble Mr V K Seth, Member-A

(By Hon'ble Mr Mahajdin, Member-J)

Shri Ashok Bhushan Advocate for the applicant.

Miss Sachana Srivastava Advocate for the respondents.

Learned counsel for the applicant has stated that the application form of the applicant submitted for appearing in the All India Civil Services examination has been accepted and it has been treated to have been submitted within time. The applicant has also been permitted to appear in the preliminary examination.

As such relief prayed for is already granted and availed.

The application is dismissed as infructuous.

✓
MEMBER-A

✓
MEMBER-J

Dated: Allahabad, July 09, 1993.
(VKS PS)

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